

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3043
ANSWERED ON:10.02.2014
POLICY FOR VARIOUS GAMES
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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has made any policy to promote various sports;
- (b) if so, the details thereof, sport-wise;
- (c) whether the Government has constructed sports complexes at district level in various States;
- (d) if so, the details thereof, State-wise;
- (e) the amount allocated and expenditure incurred during the last three years, State-wise and game-wise;
- (f) whether any special policy has been formulated for promotion of women cricket and other women sport; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

(a) & (b) The Central Government have formulated the National Sports Policy, 2001, in terms of which the Central Government, in conjunction with the State Government, the Olympic Association (IOA) and the National Sports Federations will concertedly pursue the twin objectives of 'Broad-basing' of Sports and 'Achieving Excellence in Sports at the National and International levels'. Primary responsibility for promotion and development of specific sports disciplines is that of concerned National Sports Federations (NSFs). However, the Ministry of Youth Affairs & Sports and Sports Authority of India supplement the efforts of NSFs under their various Schemes. The main scheme in this regard is Scheme of Assistance to NSFs.

(c) No Madam.

(d) & (e) Does not arise.

(f) & (g) No Madam. However, separate women competitions are held annually in twelve sports disciplines except cricket under the Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) Scheme of the Ministry. Besides, promotion of cricket among women is done by the Board for Control of Cricket in India (BCCI). As regards promotion of other sports among women, benefits of all Schemes of the Ministry are equally applicable to women sportspersons. For conduct of National Championships at Sub junior, Junior and Senior level, participation in international sports events and organizing of coaching camps, the women sportspersons are treated at par with men for all recognized sports disciplines.